

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. I E TRADING COMPANY PRIVATE LIMITED

1.	Name of Corporate Debtor	IE Trading Company Private Limited
2.	Date of Incorporation of Corporate Debtor	14 th February'2011
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, NCT of Delhi & Haryana
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U52300DL2011PTC214087
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Debtor	Registered Office A-119, Okhla Industrial Area, Phase-II, New Delhi 110049
6.	Date of Closure of Insolvency Resolution Process	20 th November'2019
7.	Liquidation Commencement Date of Corporate Debtor	21 st November'2019
8.	Name and registration number of Insolvency Professional acting as liquidator	Name: Sanjay Agrawal Registration No: IBBI/IPA-001/IP-P00494/2017-2018/10882
9.	Address and Email of the liquidator registered with board	Plot No 39, Pocket -1, Jasola, New Delhi-110025 E-Mail: ska9001@gmail.com Mobile No. 9810376790, Telephone: 011-49868255
10.	Address and Email to be used for correspondence with liquidator	Same as above
11.	Last Date for Submission of Claims	21 st December'2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench has ordered the commencement of liquidation of the M/s. I E Trading Company Private Limited on 21st November, 2019, under section 33 of the Insolvency & Bankruptcy Code'2016.

The Stakeholders of M/s. I E Trading Company Private Limited, are hereby called upon to submit a proof of their claims, on or before 21st December'2019 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24th November'2019
Place: New Delhi



SANJAY AGRAWAL
(Liquidator)

